

ITEM NO.301,301.1 Court 6 (Video Conferencing) SECTION X
(PH)

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No. 734/2020

YATIN NARENDRA OZA Petitioner(s)

VERSUS

HIGH COURT OF GUJARAT Respondent(s)
([FOR DISPOSAL])

WITH

CrI.A. No. 669/2020 (II-B)
(IA No. 104538/2020 - STAY APPLICATION)

Date : 01-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Arvind Datar, Sr. Adv.
Mr. Shekher Naphade, Sr Adv.
Mr. Pravin H. Parekh, Sr. Adv.
Mr. Mihir Joshi, Sr. Adv.
Mr. Rasesh Oza, Sr. Adv.
Mr. Purvish Jitendra Malkan, AOR
Ms. Kruti Shah, Adv.
Mr. Aditya Gupta, Adv.
Ms. Dharita Purvish Malkan, Adv.
Ms. Deepa Gorasia, Adv.
Mr. Alok Kumar, Adv.
Ms. Nandini Chhabra, Adv.
Ms. Bhavna Sarkar, Adv.

For Respondent(s) Mr. Nikhil Goel, AOR
Ms. Naveen Goel, Adv.
Mr. Vinay Mathew, Adv.

For Intervening Party Mr. C.A. Sundaram, Sr. Adv.
Mr. E.C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have heard learned counsel for the parties
for some time.

In view of certain aspects explored during the submissions before us, we would like to examine the ramification of the same. We thus defer further consideration to 07.10.2021.

To be listed on 07.10.2021 after the admission matters are over.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)